

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/51/IB/2018
PETITION NUMBER : CP/625/(IB)/2017
NAME OF THE PETITIONER(S) : MAHESH MADHAVAN
NAME OF THE RESPONDENT(S) : BLACK N GREEN MOBILE SOLUTIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	A. Mohan Kumar	IRP	
2	A.C. SATHYANARAYANA (for A. NIRMAL SATHYANARAYANA)	for D.C.	

ORDER

IRP in person present. **The Registry** is directed to issue notice to the Respondent to file reply on next date of hearing. The Applicant is also directed to issue private notice to the Respondent. Put up on **06.02.2018 at 10.30 A.M.**

sd /
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk